SIKKIM



GAZETTE

GOVERNMENT

EXTRAORDINARY PUBLISHED BY AUTHORITY

Gangtok

Saturday

05th July, 2025

No. 265

HIGH COURT OF SIKKIM GANGTOK

No.: 17/ESTT./HCS

Date: 01.07.2025

NOTIFICATION

The Hon'ble, the Chief Justice, High Court of Sikkim, has been pleased to create two(02) regular posts of Office Superintendent (Protocol) (Level-14)(Group 'C') & Office Superintendent(General Management) (Level-14)(Group 'C') in the Establishment of High Court of Sikkim, with immediate effect.

By Order,

Prajwal Khatiwada Registrar General